

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 141 of 2015 & 283 of 2014

Dated: 8th January, 2016

In the matter of :

Appeal No. 141 of 2015

M/s. Vedanta Ltd.	...	Appellant(s)
	Versus	
Odisha Electricity Regulatory Commission & Ors.	...	Respondent(s)

Appeal No. 283 of 2014

M/s. Sesa Sterlite Ltd.	...	Appellant(s)
	Versus	
Odisha Electricity Regulatory Commission & Ors.	...	Respondent(s)

ORDER

Court has not assembled today.

Appeals are posted for hearing on **12th February, 2016.**

Court Master